

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 557
TO BE ANSWERED ON 05th FEBRUARY, 2020

ISSUANCE OF e-BRC

557. SHRI LAVU SRI KRISHNA DEVARAYALU:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether there is an inordinate delay by banks in issuing electronic-Bank Realization Certificate (e-BRC);
- (b) whether any step has been taken in expediting the issuance of e-BRC; and
- (c) if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग मंत्री (श्री पीयूष गोयल)
THE MINISTER OF COMMERCE AND INDUSTRY
(SHRI PIYUSH GOYAL)

(a): From time to time, some cases of delay in uploading the electronic Bank Realization Certificate (e-BRC) by banks have been brought to the notice of Directorate General of Foreign Trade (DGFT).

(b) & (c): Reserve Bank of India (RBI) has been asked to issue necessary guidelines to all Banks for:

- i. Generating the e-BRCs as soon as the forex realization has occurred for the Shipping Bills.
- ii. Uploading the e-BRCs to the DGFT server and RBI's Export Data Processing and Monitoring System (EDPMS) simultaneously.
